

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

CrI.A. No. 3115/2023 (II)
(FOR APPLICATION FOR PERMISSION ON IA 262571/2024 FOR EXEMPTION
FROM FILING O.T. ON IA 262573/2024)

Date : 21-11-2024 This appeal was called on by way of mentioning
today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Dinhar Takiar, Adv.
Mr. Yash Singh, Adv.
Mr. Rajan K. Chourasia, AOR

Ms. Veera Kaul Singh, AOR

For Respondent(s) Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR

UPON mentioning, the Court made the following
O R D E R

1. On being mentioned, IA No. 262571 of 2024 in Criminal Appeal
No. 3115 of 2023 is taken on Board.
2. List the IA on 22.11.2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER